

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/344(KB)2022

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MAY 2024

IN THE MATTER OF	PRADIP KUMAR VS WELFARE BUILDINGS AND ESTATES PRIVATE LIMITED
UNDER SECTION	SEC. 73(4)

Appearance (via video conferencing/physically)

Mr. Bhaskar Prasad Banerjee, Adv.] For the Petitioner (SFIO)
Ms. Isabella Pal, Adv.]
Ms. Swagata Roy, Adv.]

Ms. Manju Bhuteria, Adv.] For the Respondent
Mr. Kuldip Mallick, Adv.]
Ms. Shobha Upadhyay, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner (SFIO) present. Ld. Counsel appearing on behalf of the respondent present.
2. Ld. Counsel Mr. Bhaskar Prasad Banerjee appearing on behalf of SFIO submits that the supplementary affidavit that was directed to be filed, is almost ready. And the same would be filed within a period of two weeks, let the same be filed before the next date of hearing.
3. In the event, a response is required in this matter. Let the same be done within a period of one week thereafter.
4. List the matter for further consideration on **04.07.2024 at 01:00 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**